

(A)

Serial No. of Order	Date of Order	Order with Signature
3	13-10-95	<p>On the submission of learned Senior Standing Counsel, Shri Ashok Mishra, on behalf of Shri U.B. Mohapatra, as counter-affidavit has not been filed, adjourned to 2.11.1995.</p> <p style="text-align: right;">ASJ to 5.9.95 For Admin. Pl. By 4.9.95 Bench.</p>
4	2.11.95	<p>At the request of respondents' counsel further three weeks time granted, finally to file counter.</p> <p style="text-align: right;">VICE-CHAIRMAN 7/9/95 Rgo</p>
5	23-11-95	<p>Shri Naresh Barad for Shri B.Pr.Das seeks permission to withdraw this Application. Permission granted. The Original Application dismissed as withdrawn.</p> <p style="text-align: right;">Vice-Chairman Member (Admn.)</p> <p style="text-align: right;">7/9/95 R. 2.</p> <p style="text-align: right;">Chmbr 07.09.95 SO(g)</p> <p>Notice regarding Admin. were sent. AR returned from R. 1. Counter not filed.</p> <p>ASJ to 11.10.95 For Admin. Pl.</p>